

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated:- 17 JUN 1994

APPLICATION NUMBER: 800/1994.

APPLICANTS:

Sri.M.V.S.Rao v/s. Secretary, M/o.Defence,NDelhi & Others.

To:

RESPONDENTS:

1. Smt. Pramila Nesargi, Advocate,
No.844/A, 100 Feet Road,
Indiranagar, Bangalore-560038.
2. Sri.Dalpat Raj Mardia, Principal Administrative Officer,
Office of the Chief Engineer, Headquarters Southern Command,
P U N E.

Subject:- Forwarding of copies of the Orders passed by the
Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on 14-06-1994.

Se Shanthi (7/8)
DEPUTY REGISTRAR

for JUDICIAL BRANCHES.

gm*

Issued on 17-6-94
17-6-94

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH: BANGALORE

APPLICATION NO.800/1994

DATED THIS THE FOURTEENTH DAY OF JUNE, 1994

Mr. Justice P.K. Shyamsundar, Vice Chairman

Mr. T.V. Ramanan, Member (A)

Mr. M.V.S. Rao
INDIAN DEFENCE SERVICE OF
ENGINEERS (IDSE)
No.2, DC Area, MES Road
Yeshwanthpur PO
Bangalore-560 022

... Applicant

(By Smt. Pramila Nesargi, Advocate)

vs.

1. Union of India represented by
the Secretary, Ministry of Defence
Central Secretariat, DHQ PO
New Delhi -11.
2. Engineer-in-Chief (E-in-C)
Army Headquarters
Kashmir House
DHQ PO, New Delhi-11.
3. Military Secretary (MS)
MS Branch, Army Headquarters
DHQ PO, New Delhi-11.
4. Brigadier DK Budhiraja, DOG(Wks)
E-in-C's Branch, Army Headquarters
Kashmir House, DHQ PO, New Delhi-11 .. Respondents

(By Shri D.R. Mardia, Principal Administrative
Officer deputed to appear on behalf of the
department).



O R D E R

(Mr. Justice P.K. Shyamsundar,
Vice Chairman)

We heard this matter for some time and in
particular heard Smt. Pramila Nesargi, who now appears
in support of the application in place of Col. V.K.K. Nair.

At her request, we dismiss this application as withdrawn. All the contentions raised in this application are left open. The applicant will be at liberty to file a fresh application, if he so desires. No costs.

(T.V. RAMANAN)
MEMBER(A)

Sd/-
(P.K. SHYAMSUNDER)
VICE CHAIRMAN

TRUE COPY

MR.

S. Shyam Sunder 17/6
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO. 922/1994

THURSDAY THIS THE SECOND DAY OF MARCH, 1995

MR. JUSTICE P.K. SHYAMSUNDAR

VICE CHAIRMAN

MR. T.V. RAMANAN

MEMBER (A)

1. M.V. Sathyanarayana Rao,
Indian Defence Service of
Engineers, Chief Engineer
(Air Force);
Yeswanthapur PO,
Bangalore - 560022

Applicant

(By Advocate Smt. M.N. Pramila Nesargi)

v.

1. Union of India
represented by the
Secretary, Ministry of Defence,
South Block, New Delhi-11.

2. Engineer-in-Chief (E-in-C),
Ltd. Gen Jadish Narain,
Army Headquarters,
Kashmir House,
New Delhi - 11

3. Military Secretary (MS),
Lt. Gen Ravi IPE,
MS Branch
Army Headquarters
DHQ PO New Delhi 11

4. Brig. D.K. Budhraja, DDG,
E-in-C's Branch,
Army Headquarters,
Kashmir House,
DHQ PO New Delhi-11
now at Bangalore Sub Area,
Officers Mess, Cubbon Road,
Bangalore - 42

Respondents

(By learned Standing Counsel)
Shri M.S. Padmarajaiah

ORDER

MR. JUSTICE P.K. SHYAMSUNDAR, VICE CHAIRMAN

Learned counsel for the applicant has
filed a Memo today seeking leave to withdraw
this application with liberty to file a fresh



application for appropriate reliefs against some impugned orders apropo which the applicant is said to be aggrieved. We permit the applicant to withdraw this application with liberty to file a fresh application, if necessary.

2. There are some statements in the Memo made stating that the applicant deems himself to have retired with effect from 21st January, 1995. Apropo such assumption, we do not propose to say anything except notifying our non-commitment. Likewise, all other contentious issues raised in the Memo are not liable to be treated as having been noticed and considered by us. No costs.

Sd/-

m

MEMBER (A)

Sd/-

v v

VICE CHAIRMAN

TRUE COPY

14/3/91
Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore

